

have so far been published in the Gazette of India under section 5(1) of the Official Languages Act, 1963. A list of these Acts is attached. Placed on the Table of the House. [Please see No. LT-630/67] Hindi translations of 32 more Central Acts will be ready for publication shortly

(b) A statement showing the progress made in this behalf is placed on the Table of the House [Please see No. LT-630/67].

(c) There is a programme for the period from June, 1966 to December, 1967 for translation in Hindi of 67 Central Acts and Rules made thereunder. No such programme for translation of Central Laws in regional languages has been drawn up. The matter is proposed to be examined in consultation with the State Governments.

#### Trans-Country Bus Transport

2283. Shri S. C. Jha: Will the Minister of Transport and Shipping be pleased to state whether there is any plan for trans-country bus transport arrangement under the Fourth Five Year Plan?

The Minister of Transport and Shipping (Dr. V. K. E. V. Rao): No, Sir.

#### West Coast Road

2284. Shri A. Sreedharan:  
Shri F. C. Adichean:

Will the Minister of Transport and Shipping be pleased to state:

(a) whether it is a fact that the Central Government have postponed the construction of the West Coast Road in Kerala;

(b) whether the Central Government have also issued orders to stop the construction of Badagara by-pass road Mahe by-pass road; and

(c) if so, the reasons thereof?

The Minister of Transport and Shipping (Dr. V. K. E. V. Rao): (a) No. The work on the road is in progress.

(b) and (c). No; the programme of works for the development of the West Coast Road in Kerala, approved by the Government of India, does not include the work of construction of a by-pass road outside the Mahe town. The work of construction of Badagara by-pass is included in the programme and no order has been issued by the Government of India stopping the construction of this by-pass.

जमा की हुई चीनी का पकड़ा जाना

2285. श्री निहाल सिंह :

श्री शिवपूजन शास्त्री :

क्या साक्ष तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि

(क) देश में विभिन्न राज्यों में मारे गये छापो के परिणामस्वरूप जनवरी, 1967 से अब तक प्रत्येक राज्य में जमा की हुई कितनी चीनी पकड़ी गई है; और

(ख) सम्बन्धित व्यक्तियों के विरुद्ध क्या कार्रवाई की गई है तथा सम्बन्धित व्यक्तियों की संख्या कितनी है ?

साक्ष, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (श्री अन्ना साहिब शिंदे) : (क) और (ख). चीनी के जमा स्टॉक को पकड़ने के बारे में सूचना उपलब्ध नहीं है। राज्यों को आबंटित चीनी के उचित वितरण को, जिसमें उसकी जमाखोरी रोकने के उपाय शामिल हैं, जिम्मेदारी राज्य सरकारों की है।

लोक सभा तथा विधान सभाओं में अनुसूचित जातियों तथा अनुसूचित जाति वर्गों के लिये स्थानों का प्रारक्षण

2286. श्री नाचूराम अहिरवार : क्या बिचि मन्त्री यह बताने की कृपा करेंगे कि .

(क) 1952 में प्रत्येक राज्य में लोक-सभा तथा विधान सभा के लिए अनुसूचित